

COURT NO. 33**THE HONOURABLE SRI JUSTICE NAGESH BHEEMAPAKA****To be heard on Tuesday the 30th day of July 2024 (AT 10:30 AM - HYBRID MODE)****NOTE - For Registration <https://tshc.vconsol.com/register>****For attending Court Proceedings - <https://tshc.vconsol.com/login>****(DAILY LIST)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (Labour Employment and Training)				
1	WP/20256/2024 IA 1/2024(Direction Petition)	K SRIDHAR RAO	GP FOR LABOUR	NAGARKURNOOL
FOR DISMISSAL				
2	WP/5113/2004 WP/4723/2004	J SUDHEER	AJAY KUMAR MADISETTY N RAJESWAR RAO (R4) SR served TELANGANA DAIRY DEVELOPMENT CORPORATION FEDARATION LTD.	HYDERABAD
3	WP/4723/2004	J SUDHEER	AJAY KUMAR MADISETTY SR served TELANGANA DAIRY DEVLOPMENT CORPORATION FEDERATION LTD.	HYDERABAD
4	WP/17595/2004 IA 1/2004(WPMP 23043/2004)(Suspension Petition)	SRINIVASA RAO MADIRAJU	R1, R2, R3 served	HYDERABAD
5	WP/22443/2009	B G RAVINDER REDDY	GP FOR LABOUR G SATISH REDDY (R2) HARI SREEDHAR (R24)	HYDERABAD
6	WP/30470/2014 IA 1/2014(WPMP 38090/2014)(Fix an Early Date) IA 1/2024(Restoration Petition) IA 2/2024(Condone Delay Petition) IA 3/2024(Permission Petition)	D. Krishna Rao (PARTY IN PERSON)	V UMA DEVI K SRINIVASA MURTHY (R12) - (R2) D.KRISHNA RAO (Petitioner)	HYDERABAD
7	WP/18967/2016 IA 1/2016(WPMP 23273/2016)(Suspension Petition)	AQUITASJURIS LAW FIRM	GP FOR LABOUR K VASUDEVA REDDY (R198)	HYDERABAD
FOR ORDERS				
8	WP/21635/2005	V NARASIMHA GOUD	M RAM MOHAN REDDY (SC FOR TSRTC)	HYDERABAD
9	WP/23818/2006	A RADHA KRISHNA	GP FOR HOUSING B SHIVA KUMAR (R2) J PRABHAKAR (SC FOR APHB) (R6)	RANGA REDDY
10	WP/17862/2007	GADDAM SRINIVAS (SC FOR TSRTC)	GP FOR LABOUR	WARANGAL
11	WP/34794/2011 IA 1/2011(WPMP 43266/2011)(Direction Petition)	P LAKSHMANA RAO	GP FOR SCHOOL EDUCATION	HYDERABAD
12	WP/28726/2012 IA 1/2012(WPMP 36643/2012)(Direction Petition) IA 1/2015(WPMP 72497/2015)(Fix an Early Date)	K VASUDEVA REDDY	R ANURAG (SC FOR TSRTC)	KARIMNAGAR

13	WP/39049/2013 IA 1/2014(WVMP 332/2014)(Vacate Stay Petition)	S PRIYANKA	A SRINIVAS REDDY (SC FOR TSRTC) KALLAKURI SRINIVASARAO	ADILABAD
14	WP/23042/2014 IA 1/2014(WPMP 28881/2014)(Direction Petition)	D LINGA RAO	GP FOR SCHOOL EDUCATION (AP)	RANGA REDDY
15	WP/38427/2014 IA 1/2014(WPMP 48105/2014)(Fix an Early Date)	JAYANTI S C SEKHAR	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA PUSHPINDER KAUR (R8)	HYDERABAD
16	WP/8656/2016 IA 1/2016(WPMP 10980/2016)(Direction Petition)	A JAGAN	A SRINIVAS REDDY (SC FOR TSRTC)	ADILABAD
17	WP/12494/2016 IA 1/2016(WPMP 15648/2016)(Direction Petition) IA 2/2016(WPMP 48100/2016)(Direction Petition) WP/12698/2015	NIMMA NARAYANA	CH JAGANNATHA RAO GP FOR SCHOOL EDUCATION (R41) ANDAPALLI SANJEEV KUMAR (R42) GP FOR HIGHER EDUCATION (R43)	HYDERABAD
18	WP/12698/2015 IA 1/2016(WVMP 80/2016)(Vacate Stay Petition)	D RAMAKRISHNA	DEEPAK BHATTACHARJEE GP FOR HIGHER EDUCATION (R90)	HYDERABAD
19	WP/44575/2016 IA 1/2016(WPMP 54988/2016)(Direction Petition)	V NARASIMHA GOUD	M RAM MOHAN REDDY (SC FOR TSRTC)	HYDERABAD
20	WP/18680/2019 IA 1/2019(Direction Petition) WP/18293/2019 WP/19091/2019	BETHI VENKATESWARLU	GP FOR EMPLOYMENT TRAINING	HYDERABAD
21	WP/18293/2019 IA 1/2019(Direction Petition)	BETHI VENKATESWARLU	GP FOR EMPLOYMENT TRAINING	HYDERABAD
22	WP/19091/2019 IA 1/2019(Direction Petition)	BETHI VENKATESWARLU	GP FOR EMPLOYMENT TRAINING	KHAMMAM
23	WP/22852/2023 IA 2/2023(Stay Petition) WP/23334/2023	N SREEDHAR REDDY	B ARJUN RAO	HYDERABAD
24	WP/23334/2023	D JAGAN MOHAN REDDY	B ARJUN RAO	HYDERABAD
25	CCCA/36/2003 IA 1/2023(Addl. Evidence Petition)	GP FOR APPEALS	D JAGAN MOHAN REDDY R-1: APP BY SRI D.JAGAN MOHAN REDDY, VIDE SR NO.6529/2022, DT.31.01.2022.	HYDERABAD
26	CCCA/94/2004 IA 1/2004(CMP 8321/2004)(Injunction Petition)	C VIKRAM CHANDRA	H PRAHALADA REDDY Sr: App by Sri Prahalada Reddy, Advocate.	HYDERABAD

SPECIALLY IDENTIFIED CASES

27	WP/15842/2004 IA 2/2005(WPMP 3504/2005)(Petition for Grounds)	GODA RAMALAKSHMI	GP FOR SERVICES III ROHIT POGULA (R6) ROHIT POGULA (R3) R1, R2, R3 served	MEDAK
28	WP/17797/2004 IA 1/2004(WPMP 23342/2004)(Direction Petition)	G SUDHA	DIVYA ADEPU G VENKATESHWARLU (SC FOR ESIC) (R2) R1, R2 served	KHAMMAM

29	WP/18006/2004	DR K LAKSHMI NARASIMHA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA R1, R2 served	HYDERABAD
30	WP/18847/2004 IA 2/2004(WPMP 24787/2004)(Suspension Petition)	S ASHOK ANAND KUMAR	M RAM MOHAN REDDY (SC FOR TSRTC) GP FOR LABOUR (R2) R1, R2 served	HYDERABAD
31	WP/18405/2005	P ANUSHA	NANDIGAM KRISHNA RAO GP FOR COOPERATION (R2)	ADILABAD
32	WP/20356/2005	D MADHAVA RAO	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR LABOUR (R57)	NIZAMABAD
33	WP/19032/2007	S M SUBHAN	A SRINIVAS REDDY (SC FOR TSRTC)	MEDAK
34	WP/3506/2008 IA 3/2008(WPMP 16500/2008)(OUT OF ORDER PETITION) WP/16076/2009	K S V SUBBA RAO K UDAYA SRI	D LINGA RAO	HYDERABAD
35	WP/16076/2009 IA 1/2011(WPMP 31577/2011)(OUT OF ORDER PETITION)	K S V SUBBA RAO	KALAMATA R BABU(SC AP CIVIL SUPPL CORPN) A RAVINDER REDDY (R9)	HYDERABAD
36	WP/26887/2010 IA 1/2012(WPMP 29203/2012)(Fix an Early Date)	A PRABHAKAR RAO	GP FOR EDUCATION R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R44) GP FOR REVENUE (R42)	WARANGAL
37	WP/32844/2010	V NARASIMHA GOUD	R ANURAG (SC FOR TSRTC) B JITHENDER (SC FOR EPFO) (R5)	NIZAMABAD
38	WP/24351/2011 IA 1/2011(WVMP 3871/2011)(Vacate Stay Petition) IA 1/2015(WPMP 52779/2015)(Amendment Petition)	S RAVINDRANATH	R VINOD REDDY(SC FOR TSTRANSCO) P LAKSHMA REDDY	HYDERABAD
39	WP/19205/2015 IA 1/2015(WVMP 2757/2015)(Vacate Stay Petition) IA 2/2015(WPMP 24823/2015)(Fix an Early Date)	G RAVI CHANDRA SEKHAR	GP FOR MEDICAL HEALTH FW	HYDERABAD
40	WP/15444/2016 IA 2/2016(WPMP 19560/2016)(Permission Petition)	A JAGAN	GADDAM SRINIVAS (SC FOR TSRTC)	KARIMNAGAR

ADMISSION (SERVICE MATTERS)

41	WP/5939/2019 IA 1/2019(Direction Petition)	J U M V PRASAD	GP FOR EDUCATION (NOTE)	WARANGAL
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ADMISSION

42	WP/28391/2023 IA 1/2023(Direction Petition)	DORNALA SAI MAHITHA	A S VASUDEVAN	HYDERABAD
43	WP/35169/2023 IA 1/2023(Stay Petition)	MADHAVARAPU SIDDHARTHA RAO .. TMP	GP FOR LABOUR P VAMSHEEDHAR REDDY (R3) P VAMSHEEDHAR REDDY (R4) GP FOR INFORMATION TECHNOLOGY (R2)	HYDERABAD
44	WP/10922/2024 IA 1/2024(Direction Petition) IA 2/2024(Implead Petition)	KUNDE MAHESH	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA MOHAMMAD ADNAN G SATISH REDDY (R5)	HYDERABAD

45	WP/13810/2024 IA 1/2024(Direction Petition) IA 2/2024(For Being Mentioned)	MALIPEDDI SRINIVAS REDDY	GP FOR LABOUR MAMIDI VENU MADHAV (R4) MAMIDI VENU MADHAV (R5) MAMIDI VENU MADHAV (R6)	HYDERABAD
46	WP/14230/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	BONU RAMA SHANKARA RAO	GP FOR SPORTS	HYDERABAD
47	WP/15768/2024 IA 1/2024(Direction Petition)	PRAVEEN KUMAR VEERJALA	GP FOR LABOUR GP FOR REVENUE (R2)	NIRMAL

INTERLOCUTORY (SERVICE MATTERS)

48	WP/30831/2010 IA 1/2017(WPMP 33483/2017)(Additional Material Petition) IA 2/2017(WPMP 33486/2017)(Implead Petition) WP/29957/2017	J M NAIDU	T VENKAT RAJU GOUD GP FOR SERVICES IV (R2) M SUDHAKAR REDDY (SC FOR HANDLOOMS WEAVERS COOP SOCT LTD) (R1)	HYDERABAD
49	WP/29957/2017 IA 2/2017(WPMP 170350/2017)(Fix an Early Date) IA 3/2018(Direction Petition)	J M NAIDU	GP FOR COOPERATION M SUDHAKAR REDDY (SC FOR HANDLOOMS WEAVERS COOP SOCT LTD) (R2)	NALGONDA
50	WP/24588/2013 IA 1/2019(Stay Petition) WP/12909/2013	J SUDHEER	Y VENKATESHWARLU GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R1)	HYDERABAD
51	WP/12909/2013 IA 1/2013(WPMP 15876/2013)(Stay Petition)	K VASUDEVA REDDY	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA Y VENKATESHWARLU (R3) KADARU PRABHAKAR RAO (R4)	HYDERABAD
52	WP/26085/2013 IA 1/2013(WPMP 32215/2013)(Direction Petition)	K VASUDEVA REDDY	NANDIGAM KRISHNA RAO	KARIMNAGAR
53	WP/3593/2015 IA 1/2015(WVMP 2864/2015)(Vacate Stay Petition) IA 4/2015(WPMP 10744/2015)(Amendment Petition) WP/3675/2015 WP/24267/2014	K VASUDEVA REDDY	ZAKIR ALI DANISH (SC FOR TSNPDCL) P LAXMA REDDY(SC FOR APTRANSCO) (R23) P LAKSHMA REDDY	KARIMNAGAR
54	WP/24267/2014 IA 1/2014(WVMP 2657/2014)(Vacate Stay Petition)	K VASUDEVA REDDY	ZAKIR ALI DANISH (SC FOR TSNPDCL) P LAKSHMA REDDY (R15) P LAKSHMA REDDY	KARIMNAGAR
55	WP/3675/2015	K VASUDEVA REDDY	ZAKIR ALI DANISH (SC FOR TSNPDCL) P LAXMA REDDY(SC FOR APTRANSCO) (R12)	KARIMNAGAR
56	WP/4646/2015 IA 1/2015(WPMP 6158/2015)(Direction Petition) IA 1/2019(Fix an Early Date)	SURENDRA DESAI	NANDIGAM KRISHNA RAO N S P RAMA RAO (R2) N S P RAMA RAO (R3) N S P RAMA RAO (R4)	ADILABAD
57	WP/30512/2015 IA 1/2015(WPMP 39435/2015)(Suspension Petition)	K VASUDEVA REDDY	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	KARIMNAGAR
58	WP/8954/2016 IA 1/2016(WPMP 11352/2016)(Direction Petition)	K VASUDEVA REDDY	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	ADILABAD

59	WP/34114/2016 IA 1/2016(WPMP 42085/2016)(Direction Petition)	KANUMURI KALYANI	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R20) GP FOR SERVICES I (R21)	KHAMMAM
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FOR EXTENSION OF TIME

60	IA/1/2015(WPMP 25814/2015)(Extension Petition) WP/21254/1999	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	RAO K R	VISAKHAPATNAM
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PART-HEARD

61	WP/22153/2004	CHALLARI NAGESWARA RAO	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA PUSHPINDER KAUR (R6) R1, R2, R3, R4 served	HYDERABAD
62	WP/21157/2007 IA 1/2007(WPMP 27420/2007)(Direction Petition)	P VENKATESWAR RAO	R ANURAG (SC FOR TSRTC)	MAHABUBNAGAR
63	WP/20222/2008	K VASUDEVA REDDY	ZAKIR ALI DANISH (SC FOR TSNPDCL)	WARANGAL
64	WP/26843/2008 IA 1/2008(WPMP 35158/2008)(Stay Petition)	R ANURAG (SC FOR TSRTC)	GP FOR LABOUR	MAHABUBNAGAR
65	WP/8847/2010 IA 1/2010(WPMP 11430/2010)(Direction Petition) WP/1353/2009 WP/1597/2010 WP/3793/2010 WP/7161/2009 WP/25579/2009	S LAKSHMA REDDY	GP FOR COOPERATION DR K LAKSHMI NARASIMHA (SC FOR UBI) (R6)	WARANGAL
66	WP/1353/2009	S RAHUL REDDY	GP FOR COOPERATION DR K LAKSHMI NARASIMHA (R17)	WARANGAL
67	WP/7161/2009 IA 1/2009(WPMP 9386/2009)(Direction Petition)	S RAHUL REDDY	DR K LAKSHMI NARASIMHA	WARANGAL
68	WP/25579/2009 IA 1/2009(WPMP 33319/2009)(Direction Petition)	S LAKSHMA REDDY		WARANGAL
69	WP/1597/2010 IA 1/2010(WPMP 2116/2010)(Stay Petition) IA 4/2010(WPMP 20979/2010)(Fix an Early Date) IA 1/2016(WPMP 24070/2016)(Implead Petition)	N RAVI PRASAD	GP FOR FINANCE PLANNING GP FOR ENERGY (R17) C RAGHU(SC FOR AP GENCO) (R16) A DEEPTHI (R18)	HYDERABAD
70	WP/3793/2010 IA 1/2013(WPMP 5518/2013)(Fix an Early Date) IA 1/2016(WPMP 24078/2016)(Implead Petition) IA 1/2017(WPMP 12424/2017)(Extension Petition) IA 2/2017(WPMP 12425/2017)(Amendment Petition)	N RAVI PRASAD	GP FOR FINANCE PLANNING (R18) V UMA DEVI (SC FOR GENCO) (R5)	KHAMMAM
71	WP/11469/2012	N INDRASENA REDDY	R VINOD REDDY(SC FOR TSTRANSCO) P DEVENDER (R4)	HYDERABAD

72	WP/5716/2013 IA 2/2017(WPMP 186597/2017)(Restoration Petition) IA 1/2018(Condone Delay Petition) IA 2/2018(L R Petition) IA 3/2018(Set Aside Abatement) IA 4/2018(Set Aside Petition) IA 5/2018(Condone Delay Petition) IA 6/2018(Condone Delay Petition) IA 1/2022(Additional Material Petition) IA 1/2023(Set Aside Petition) IA 2/2023(Condone Delay in Rep) IA 1/2024(Implead Petition) IA 2/2024(Review Petition) IA 3/2024(Dispense with Petition) IA 4/2024(Implead Petition) IA 5/2024(Implead Petition) IA 6/2024(Implead Petition) IA 7/2024(Implead Petition)	P VAMSHEEDHAR REDDY	GP FOR SOCIAL WELFARE SREENIVASA RAO RAVULAPATI SANJEEV REDDY GILLELA (R11) PULLA RAO YELLANKI P V KRISHNAMACHARY SANJEEV REDDY GILLELA A SATYASIRI M/s.P VAMSHEEDHAR REDDY	KHAMMAM
73	WP/38223/2013 IA 1/2013(WPMP 47517/2013)(Direction Petition)	M SRIKANTH	GP FOR HOUSING B SHIVA KUMAR(SC FOR TG IDC) (R3)	HYDERABAD
74	WP/13838/2014 IA 1/2014(WPMP 17284/2014)(Stay Petition) IA 1/2017(WPMP 45950/2017)(Direction Petition) IA 2/2017(WPMP 49787/2017)(Fix an Early Date) WP/2222/2014 WP/2371/2014 WP/2540/2014 WP/3263/2016 WP/4841/2015 WP/6957/2016 WP/8324/2015 WP/8818/2014 WP/10625/2016 WP/19483/2015 WP/23029/2015 WP/23358/2015 WP/23616/2015 WP/23944/2015 WP/23969/2015 WP/27582/2015 WP/27585/2015 WP/27959/2015 WP/30320/2013 WP/31195/2013 WP/31520/2015 WP/34275/2013 WP/34410/2013 WP/39436/2014	P GIRI KRISHNA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P B VIJAY KUMAR (R2)	HYDERABAD
75	WP/30320/2013 IA 1/2013(WPMP 37640/2013)(Stay Petition) IA 1/2014(WPMP 9142/2014)(Direction Petition) IA 2/2014(WPMP 14582/2014)(Amendment Petition) IA 3/2014(WPMP 42432/2014)(Fix an Early Date) IA 1/2016(WPMP 13561/2016)(Direction Petition) IA 1/2017(WPMP 43881/2017)(Direction Petition) IA 2/2017(WPMP 50527/2017)(Fix an Early Date)	P GIRI KRISHNA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P B VIJAY KUMAR (R7)	HYDERABAD

76	WP/31195/2013 IA 1/2013(WPMP 38747/2013)(Stay Petition) IA 1/2016(WPMP 14017/2016)(Direction Petition) IA 1/2017(WPMP 47345/2017)(Direction Petition)	P GIRI KRISHNA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P B VIJAY KUMAR (R6)	HYDERABAD
77	WP/34275/2013 IA 1/2013(WPMP 42654/2013)(Suspension Petition) IA 1/2016(WPMP 14031/2016)(Direction Petition) IA 1/2017(WPMP 48080/2017)(Direction Petition)	A. SAIDULU	P B VIJAY KUMAR RAMA RAO GANTANNAGARI (R17) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R16)	HYDERABAD
78	WP/34410/2013 IA 1/2013(WPMP 42825/2013)(Suspension Petition) IA 1/2016(WPMP 13587/2016)(Direction Petition) IA 1/2017(WPMP 48082/2017)(Direction Petition)	A. SAIDULU	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA PULIMAMIDI SHASHIDHAR REDDY (R3) P B VIJAY KUMAR (R21)	HYDERABAD
79	WP/2222/2014 IA 1/2014(WPMP 2698/2014)(Direction Petition) IA 1/2016(WPMP 15302/2016)(Direction Petition) IA 1/2017(WPMP 48185/2017)(Direction Petition)	A. SAIDULU	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P B VIJAY KUMAR (R30) ADHI VENKATESWARA RAO (R31)	HYDERABAD
80	WP/2371/2014 IA 1/2014(WPMP 2885/2014)(Direction Petition)	A. SAIDULU	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA S NANDA (R5) THAKUR ROOPA SINGH (R4) P B VIJAY KUMAR (R6)	HYDERABAD
81	WP/2540/2014 IA 1/2014(WPMP 3106/2014)(Direction Petition) IA 1/2016(WPMP 13501/2016)(Direction Petition) IA 1/2017(WPMP 48090/2017)(Direction Petition)	A. SAIDULU	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P B VIJAY KUMAR (R5)	HYDERABAD
82	WP/8818/2014 IA 1/2014(WPMP 11011/2014)(Direction Petition) IA 1/2017(WPMP 48079/2017)(Direction Petition)	A. SAIDULU K UDAYA SRI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P B VIJAY KUMAR (R1)	HYDERABAD
83	WP/39436/2014 IA 1/2014(WPMP 49466/2014)(Direction Petition) IA 1/2017(WPMP 43908/2017)(Direction Petition)	P GIRI KRISHNA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P B VIJAY KUMAR (R52)	HYDERABAD
84	WP/4841/2015 IA 1/2015(WPMP 6418/2015)(Direction Petition) IA 1/2017(WPMP 46642/2017)(Direction Petition)	P GIRI KRISHNA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P B VIJAY KUMAR (R9)	HYDERABAD

85	WP/8324/2015 IA 1/2015(WPMP 10976/2015)(Direction Petition) IA 1/2017(WPMP 47343/2017)(Direction Petition)	P GIRI KRISHNA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P B VIJAY KUMAR (R6)	HYDERABAD
86	WP/23358/2015 IA 1/2015(WPMP 30270/2015)(Direction Petition) IA 1/2017(WPMP 50277/2017)(Direction Petition)	P GIRI KRISHNA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P DEVENDER (R5)	HYDERABAD
87	WP/23616/2015 IA 1/2015(WPMP 30593/2015)(Direction Petition) IA 1/2017(WPMP 47344/2017)(Direction Petition)	P GIRI KRISHNA	K V RAMA RAO (R30)	HYDERABAD
88	WP/23944/2015 IA 1/2015(WPMP 31031/2015)(Direction Petition) IA 1/2017(WPMP 54704/2017)(Direction Petition)	P GIRI KRISHNA		HYDERABAD
89	WP/23969/2015 IA 1/2015(WPMP 31068/2015)(Direction Petition) IA 1/2017(WPMP 46905/2017)(Direction Petition)	P GIRI KRISHNA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA NAMAVARAPU RAJESWARA RAO (R37)	HYDERABAD
90	WP/27582/2015 IA 1/2015(WPMP 35810/2015)(Direction Petition) IA 1/2017(WPMP 48569/2017)(Direction Petition)	P GIRI KRISHNA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
91	WP/27585/2015 IA 1/2015(WPMP 35814/2015)(Direction Petition) IA 1/2017(WPMP 46649/2017)(Direction Petition)	P GIRI KRISHNA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA K V RAMA RAO (R27)	HYDERABAD
92	WP/27959/2015 IA 1/2015(WPMP 36276/2015)(Direction Petition) IA 1/2017(WPMP 46895/2017)(Direction Petition)	P GIRI KRISHNA	N VISHNUMURTHY(SC FOR CENTRAL GOVT) (R196)	HYDERABAD
93	WP/31520/2015 IA 1/2015(WPMP 40763/2015)(Direction Petition) IA 1/2017(WPMP 46894/2017)(Direction Petition)	P GIRI KRISHNA	GADI PRAVEEN KUMAR(Sr. SC FOR CENTRL GOVT) (R3) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R7) A SARALA (R6)	HYDERABAD
94	WP/3263/2016 IA 1/2016(WPMP 4164/2016)(Direction Petition) IA 1/2017(WPMP 46667/2017)(Direction Petition)	P GIRI KRISHNA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P B VIJAY KUMAR (R139)	HYDERABAD

95	WP/6957/2016 IA 2/2016(WPMP 24691/2016)(Direction Petition)	A. SAIDULU	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
96	WP/10625/2016 IA 1/2016(WPMP 13392/2016)(Direction Petition)	P GIRI KRISHNA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
97	WP/35276/2016 IA 1/2016(WVMP 4598/2016)(Vacate Stay Petition) IA 2/2016(WPMP 43478/2016)(Suspension Petition) IA 1/2018(Fix an Early Date) IA 1/2023(Additional Affidavit) WP/18622/2017 WP/36277/2016	P VISHNUVARDHANA REDDY	GP FOR SOCIAL WELFARE P V RAMANA (R8) P V RAMANA M V HANUMANTHA RAO (R9)	KHAMMAM
98	WP/36277/2016 IA 1/2016(WVMP 4599/2016)(Vacate Stay Petition) IA 2/2016(WPMP 44689/2016)(Direction Petition) IA 1/2018(Fix an Early Date)	M V HANUMANTHA RAO	GP FOR SOCIAL WELFARE P V RAMANA GUDI MADHUSUDHAN REDDY (R9) P V RAMANA (R15) RAVI CHANDRA BEJJARAM (R14)	KHAMMAM
99	WP/18622/2017 IA 1/2017(WVMP 2470/2017)(Vacate Stay Petition) IA 2/2017(WPMP 22723/2017)(Suspension Petition) IA 3/2017(WPMP 29479/2017)(Extension Petition) IA 4/2017(WPMP 32200/2017)(Extension Petition)	RAVI CHANDRA BEJJARAM	GP FOR SOCIAL WELFARE P V RAMANA P V RAMANA (R10)	KHAMMAM
100	WP/15262/2017 IA 1/2017(WPMP 18846/2017)(Direction Petition)	K VASUDEVA REDDY	GADDAM SRINIVAS (SC FOR TSRTC)	KARIMNAGAR

FINAL HEARING (SERVICE MATTERS)

101	WP/10920/2002	GP FOR IRRIGATION COMM AREA DEV THE ADVOCATE GENERAL	GP FOR LABOUR V MALLIK (R1) HARINATH REDDY SOMA (R2)	NALGONDA
102	WP/17514/2007 IA 1/2008(WVMP 78/2008)(Vacate Stay Petition) IA 1/2013(WPMP 28302/2013)(OUT OF ORDER PETITION)	GADDAM SRINIVAS (SC FOR TSRTC)	GP FOR LABOUR A K JAYAPRAKASH RAO A K JAYAPRAKASH RAO (R5)	KHAMMAM
103	WP/2136/2008	D RAVISHANKAR RAO	GP FOR LABOUR S RAVINDRANATH (R5)	HYDERABAD
104	WP/28424/2008	ANDAPALLI SANJEEV KUMAR	R ANURAG (SC FOR TSRTC) B G UMA DEVI (R15)	NIZAMABAD
105	WP/9436/2009	M SRIKANTH	D RAMAKRISHNA	HYDERABAD
106	WP/8525/2010	D BALA KISHAN RAO	J R MONOHAR RAO (SC FOR ENDOWMENTS) (R3)	WARANGAL
107	WP/29564/2011	K VASUDEVA REDDY	R VINOD REDDY(SC FOR TSTRANSCO)	HYDERABAD

108	WP/32548/2011	P B VIJAY KUMAR	CH SIVA REDDY	MEDAK
109	WP/42670/2015 IA 1/2019(Fix an Early Date)	B SUDHAKAR REDDY AND NEERAJA REDDY	GP FOR HIGHER EDUCATION	HYDERABAD

INTERLOCUTORY

110	AS/2551/2000 IA 1/2023(Condone Delay Petition) IA 2/2023(Set Aside Abatement) IA 3/2023(L R Petition) AS/2515/2000	A PRABHAKAR RAO MANDHATA SLK SRUTHA KEERTHI	K GOVERDHAN REDDY MEMO FILED VIDE USR NO.104171/2023. PROOF OF SERVICE FILED VIDE USR NO.113495/2023. PROOF OF SERVICE FILED VIDE USR NO.114620/2023	WARANGAL
111	AS/2515/2000 IA 1/2013(ASMP 2577/2013)(Condone Delay Petition) IA 2/2013(ASMP 2578/2013)(L R Petition) IA 3/2013(ASMP 2579/2013)(Set Aside Abatement)	K GOVERDHAN REDDY	A PRABHAKAR RAO MANDHATA SLK SRUTHA KEERTHI (R5) Y ASHOK RAJ (R4)	WARANGAL
112	AS/2753/2004 IA 4/2023(Condone Delay Petition) IA 5/2023(Set Aside Abatement) IA 6/2023(L R Petition) IA 7/2023(Condone Delay Petition) IA 8/2023(Set Aside Abatement) IA 9/2023(L R Petition) IA 10/2023(Amendment Petition)	BANKATLAL MANDHANI	SITA RAM CHAPARLA DASARI KRISHNA REDDY (R2) L N BHADRIRAJU (R12) V RAMAKRISHNA REDDY (R113) L N BHADRIRAJU (R13) L N BHADRIRAJU (R11) N SREEDHAR REDDY (R110) P LAKSHMA REDDY (R112) ADDITIONAL AFFIDAVIT FILED IN IA. 7/2023 VIDE USR NO.49184/2023	MEDAK
113	AS/212/2008 IA 1/2022(Injunction Petition)	SRINIVAS REDDY BALAKISTI	B MAHENDER REDDY SUBMISSIONS FILED VIDE USR NO.53193/2024.	MEDAK
114	AS/370/2008 IA 1/2011(ASMP 2443/2011)(Set Aside Petition) IA 1/2014(ASMP 6277/2014)(L R Petition) IA 1/2015(ASMP 110/2015)(Condone Delay in Rep)	V VENKATARAMANA	B NALIN KUMAR M/S BHARADWAJ ASSOCIATES (R4) MR PRATUSHA BOPANA (22415) FOR RESPONDENT NO 1 VIDE USR NO 64701 /2024 COUNTER AFFIDAVIT FILED VIDE USR NO.64720/2024.	MEDAK
115	AS/449/2008 IA 1/2023(Addl. Evidence Petition) IA 2/2023(Addl. Evidence Petition)	TANGEDA DAYANANDA RAO	N KAMALA ENNAMSETTY AKHIL (R2) R1-APP BY N KAMALA AS PER C.O.DT: 08.02.2024. R2-APP BY ENNAMSETTY AKHIL R3-SERVED COUNTER AFFIDAVIT FILED VIDE USR NO.114637/2023	WARANGAL
116	AS/5259/2010/(Filing No.) IA 1/2014(ASMP 1225/2014)(Direction Petition) IA 2/2014(ASMP 1226/2014)(Fix an Early Date) IA 1/2015(ASMP 1333/2015)(Substitute Petition) IA 1/2023(Condone Delay Petition) IA 2/2023(Set Aside Abatement) IA 3/2023(L R Petition) IA 4/2023(Condone Delay Petition) IA 5/2023(Set Aside Abatement) IA 6/2023(L R Petition)	S SRIDHAR	SRINIVAS POLAVARAPU	RANGA REDDY

<p>117 AS/237/2011 IA 2/2011(ASMP 2711/2011)(Vacate Stay Petition) IA 1/2017(ASMP 728/2017)(Implead Petition) IA 2/2017(ASMP 2528/2017)(Implead Petition) IA 4/2017(ASMP 2902/2017)(Condone Delay Petition) IA 5/2017(ASMP 2903/2017)(Set Aside Abatement) IA 6/2017(ASMP 2904/2017)(L R Petition) IA 9/2018(Injunction Petition)</p>	<p>SURENDRA DESAI</p>	<p>P BHAKTHAVATSAL Y KOTESWAR RAO MUJEEB MA (R19) KASARLA RAMESH REDDY (R76) N KURUMURTHY (R51) CH V PRASAD BABU RAMESH BABU TALLURI (R9) N KURUMURTHY (R41) N KURUMURTHY (R49) M N NARASIMHA REDDY (R8) G RAMACHANDRA REDDY (R10) CH V PRASAD BABU (R5) N KURUMURTHY (R84) Y KOTESWAR RAO (R11) CH RAMESH BABU (R7) MEMO FILED VIDE USR NO.8257/2023</p>	<p>RANGA REDDY</p>
<p>118 AS/802/2011 IA 2/2016(ASMP 1950/2016)(Set Aside Petition) IA 1/2020(Injunction Petition)</p>	<p>C M R VELU</p>	<p>CH JANARDHAN REDDY SUBBA RAO VADREVU (R4) SUBBA RAO VADREVU (R2) RR-1, 2 & 4-APP BY M/S CH.JANARDHAN REDDY R3-DIED VIDE MEMO FILED VIDE USR No.101760/2022 R5-DISMISSED FOR DEFAULT AS PER C.O.DT.15.02.2024</p>	<p>HYDERABAD</p>

119 AS/1020/2012
IA 1/2012(ASMP
3059/2012)(Injunction
Petition)
IA 2/2024(Implead Petition)

S GANESH RAO

MEDAK

JOGRAM TEJAVAT (R67)
G ANANDAM (R6)
BHAGALIAH S (R25)
V ROHITH (R108)
P RAJA SRIPATHI RAO (R38)
DILEEP KUMAR BOMMENA (R8)
V ROHITH (R111)
P RAJA SRIPATHI RAO (R34)
P RAJA SRIPATHI RAO (R42)
PATURU MADHUSUDHANA KUMAR
(R58)
P RAJA SRIPATHI RAO (R35)
V ROHITH (R109)
P RAJA SRIPATHI RAO (R7)
P RAJA SRIPATHI RAO (R17)
PATURU MADHUSUDHANA KUMAR
(R104)
G ANANDAM (R2)
G ANANDAM (R4)
P RAJA SRIPATHI RAO (R39)
METTU SHANKAR (R1)
V ROHITH (R106)
V ROHITH (R110)
P RAJA SRIPATHI RAO (R69)
P RAJA SRIPATHI RAO (R27)
P RAJA SRIPATHI RAO (R52)
P RAJA SRIPATHI RAO (R77)
PATURU MADHUSUDHANA KUMAR
(R105)
P RAJA SRIPATHI RAO (R21)
P RAJA SRIPATHI RAO (R18)
V ROHITH (R107)
P RAJA SRIPATHI RAO (R16)
DILEEP KUMAR BOMMENA (R10)
PATURU MADHUSUDHANA KUMAR
(R36)
P RAJA SRIPATHI RAO (R23)
P RAJA SRIPATHI RAO (R56)
P RAJA SRIPATHI RAO (R51)
G ANANDAM (R5)
DILEEP KUMAR BOMMENA (R1)
P RAJA SRIPATHI RAO (R20)
V ROHITH (R2)
P RAJA SRIPATHI RAO (R55)
P RAJA SRIPATHI RAO (R28)
BHAGALIAH S (R24)
DILEEP KUMAR BOMMENA (R53)
P RAJA SRIPATHI RAO (R50)
DILEEP KUMAR BOMMENA (R30)
P RAJA SRIPATHI RAO (R22)
DILEEP KUMAR BOMMENA (R60)
R-1-SERVED
R2-DIED PER LRS RR83 TO 87
R3-DIED PER LRS RR88 TO 92
R5-DIED PER LRS RR93 TO 100
R6-DIED PER LRS RR101 TO 103
R4-APP BY M/S G.ANANDAM
RR7,16,17,18,20,21,22,23,27,28,34,35-
38,39,42,50,51,52,55,56,69 & 77-APP BY-
M/S.P RAJA SRIPATHI RAO.
R58-APP BY PATURU MADHUSUDHANA
KUMAR
RR36,104 & 105-APP BY PATURU
MADHUSUDHANA KUMAR-DISMISSED
AS PER C.O.DT.09.10.2023-
VIDE I.A.NO.4 OF 2023
R67-DISMISSED AS PER
C.O.DT.11.10.2023-
VIDE I.A.NO.5 OF 2023
MEMO OF COMPROMISE FILED VIDE
USR NO.98658/2023.
RR8 TO 15,19,24,25,26,29 TO
33,37,40,41,43 TO 49,-
53,54,57,59 TO 66,68,70 TO 76,78 TO
82,83 TO 87,
88 TO 92,93 TO 100,101 TO 103-NS-NOT
YET RETURNED.
RR106 TO 111-APP BY V ROHITH
RR112 TO 298-NS-NOT YET RETURNED
PROOF OF SERVICE NOT FILED.
R24-APP BY BHAGALIAH S (21660)
PROPOSED RESPONDENT NO.147-APP
BY BHAGALIAH S (21660)
PAPER BOOK FILED VIDE USR
NO.60409/2024.
PAPER BOOK - 2 FILED VIDE USR
NO.66707/2024

120 WP/25814/2023
IA 1/2024(Review Petition)
IA 2/2024(Stay Petition)

GOURIDEVI KRISHNAIAH

GP FOR MINES AND GEOLOGY
ADDL ADVOCATE GENERAL
ADDL ADVOCATE GENERAL FOR R

KHAMMAM

PART-HEARD

121	AS/799/1988 IA 1/2021(Amendment Petition) CRP/918/2019	NAZEER KHAN	S GANESH RAO VAKALAT FILED BY S.GANESH RAO FOR RR-1 TO 5 IN IA. NO. 1/2021. MEMO FILED VIDE USR NO.3870/2022 FOR - RR-1 TO 5(POSTAL TRACKING) MEMO FILED VIDE USR NO.89012/2022	ADILABAD
122	CRP/918/2019	NAZEER KHAN	RR1,3,4,5 RETD UNSERVED DOOR LOCKED VIDE MEMO USR NO. 57703/2019,54588/2019 R2 SERVED	ADILABAD
123	AS/1269/2002 IA 1/2022(Receive Docs Petition)	SHERI PRASAD	BOMMINENI VIVEKANANDA	WARANGAL
124	AS/24/2010 IA 1/2010(ASMP 25/2010)(Vacation Motion Letter) IA 1/2012(ASMP 2636/2012)(Direction Petition) IA 1/2024(Condone Delay Petition) IA 2/2024(Set Aside Abatement)	NARENDAR JALLI	J SURESH BABU (R2) J SURESH BABU (R3) J SURESH BABU (R4) J SURESH BABU (R5) J SURESH BABU (R13) RR1.6 & 10-DIED AS PER C.T. R9-DIED AS PER MEMO FILED VIDE USR NO.71651/2023. RR2 TO 5 & 13-APP BY J SURESH BABU AS PER C.O.DT.01.12.2023 RR7,8,11,12,16 TO 18-SERVED R9-RETURNED UNSERVED R14-RETURNED UNSERVED (FOR WANT OF H.NO) R15-RETURNED AS NO SUCH PERSON	MAHABUBNAGAR
125	CCCA/106/2011 IA 2/2019(-)	SYED AHMED ALI	AADESH VARMA K SURYANARAYANA (R11) R4 UNSERVED, RR-1 to 3: App by Sri. Aadesh Varma(8507), vide SR No.112034/2022, dt.06.12.2022. Counter Affidavit filed on behalf of the Appellant No.1 vide USR No. 23436/19 & vide USr 23437/19.	HYDERABAD
126	AS/322/2013	B HARINATH RAO	B VANAJA J VENKATESWARA REDDY (R193) R1-APP BY B VANAJA	WARANGAL
127	CCCA/49/2017 IA 7/2023(Miscellaneous Petition)	KOPPULA GOPAL	T VENKAT RAJU GOUD VIJAY PISSAY (R9) VIJAY PISSAY (R7) VIJAY PISSAY (R6) RR-1,2,4,6 TO 9:APP BY SRI. SRI VIJAY PISSAY, ADVOCATE(6847). RR: 1,2,4,8 & 10: App by Sri T. Venkat Raju Goud, (5552), vide SR No.50661/2022. COUNTER AFFIDAVIT FILED VIDE USR NO.37872/2024.	HYDERABAD
128	AS/164/2017 IA 2/2017(ASMP 430/2017)(Suspension Petition) IA 3/2017(ASMP 1364/2017)(Vacate Stay Petition) AS/180/2017 AS/1003/2003 AS/1004/2003 AS/1006/2003	GADDAM SRINIVAS	PILLIX LAW FIRM M S CHANDRESH M S CHANDRESH (R10) SR-APP BY PILLIX LAW FIRM MEMO FILED VIDE USR NO.57440/2024	RANGA REDDY
129	AS/1003/2003	V VIJAYA RAMA RAJ	P SRI RAGHU RAM K RAVINDER REDDY (R31) GADDAM SRINIVAS (R10) B NALIN KUMAR (R30) GADDAM SRINIVAS (R9) PILLIX LAW FIRM (R6) MEMO FILED VIDE USR NO.57438/2024	RANGA REDDY

130	AS/1004/2003 IA 1/2018(Fix an Early Date)	V VIJAYA RAMA RAJ	P SRI RAGHU RAM B NALIN KUMAR (R22) GADDAM SRINIVAS (R24) PILLIX LAW FIRM (R4) K RAVINDER REDDY (R23) MEMO FILED VIDE USR NO.57603/2024	RANGA REDDY
131	AS/1006/2003 IA 1/2018(Fix an Early Date)	V VIJAYA RAMA RAJ	RAVINDER REDDY B NALIN KUMAR (R5) PILLIX LAW FIRM (R6) GADDAM SRINIVAS (R1) MEMO FILED VIDE USR NO.57601/2024	RANGA REDDY
132	AS/180/2017 IA 2/2017(ASMP 456/2017)(Suspension Petition)	GADDAM SRINIVAS	PILLIX LAW FIRM M S CHANDRESH (R9) COUNTER AFFIDAVIT FILED VIDE USR NO.115861/2023. COUNTER AFFIDAVIT FILED VIDE USR NO.123229/2023. REPLY AFFIDAVIT FILED VIDE USR NO.125628/2023. MEMO FILED VIDE USR NO.57439/2024	RANGA REDDY

FINAL HEARING

133	AS/1844/1998	M V RAJ KUMAR GABRIEL	A NARASIMHA REDDY PATTLOLLA NARASIMHA REDDY (R10) MEMO FILED VIDE USR NO.89194/2022 MEMO FILED VIDE USR NO.35954/2023 MEMO FILED VIDE USR NO.89884/2023 BETTER AFFIDAVIT FILED VIDE USR NO.89337/2023	RANGA REDDY
134	CCCA/74/2000 IA 1/2023(Receive Docs Petition)	T VENKAT RAJU GOUD	B V BAKSHI (R1) S SRIDHAR (R2) COUNTER AFFIDAVIT FILED VIDE USR NO.82722/2023	HYDERABAD
135	CCCA/179/2002	G KRISHNA MURTHY	K RAVINDER REDDY (SC FOR GHMC) SR:SERVED.	HYDERABAD
136	CCCA/159/2003	K RAJENDRAN	M S N PRASAD	HYDERABAD
137	CCCA/96/2004	C B RAM MOHAN REDDY	THANDU SRINIVAS	HYDERABAD
138	CCCA/80/2007 IA 2/2014(CCCAMP 365/2014)(Fix an Early Date)	KOWTURU PAVAN KUMAR	S SRIDHAR	HYDERABAD
139	AS/504/2008	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	K JAGADISHWAR REDDY N CHANDRADHAR RAO (R4)	RANGA REDDY
140	AS/675/2008	V VENKATARAMANA	A M SRINIVASA RANGA CHARI THOOM SRINIVAS (R4) THOOM SRINIVAS (R2) THOOM SRINIVAS (R3) R1-DIED PER LRS RR2 TO 4 RR2 TO 4-APP BY THOOM SRINIVAS MEMO FILED VIDE USR NO.69037/2023.	RANGA REDDY
141	AS/164/2009	C RAMESH SAGAR	PUSHADAPU SUBBA RAO GADE VENKATESWARA RAO (R5) SR-APP BY PUSHADAPU SUBBA RAO DOCUMENT PUT UP IN BUNDLE	KARIMNAGAR
142	AS/247/2010	L HARISH	R-1-(NO SUCH PERSON IN THE ADDRESS)VIDE MEMO- FILED USR NO.239412024 R-2-SERVED R-3-(NO SUCH ADDRESS HENCE RETURNED)VIDE MEMO- FILED USR NO.23941/2024	MAHABUBNAGAR
143	AS/667/2011	G MANOHAR	R1-DISMISSED FOR DEFAULT AS PER C.O.DT.15.02.2024 RR-2,3,4 & 6-SERVED R5-ABATED AS PER C.O.DT.15.02.2024	RANGA REDDY

144	CCCA/15/2012	NAZIR AHMED KHAN	M A K MUKHEED PRAVEEN KUMAR CHALLA (R13)	HYDERABAD
145	AS/812/2013	HARI SREEDHAR	K S ARUN KUMAR GOUD D Y L N CHARYULU (R2) R1-APP BY K S ARUN KUMAR GOUD R2-APP BY D Y L N CHARYULU COUNTER AFFIDAVIT FILED VIDE USR NO.105983/2022	HYDERABAD